

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SAMPAN TRADEX PRIVATE LIMITED

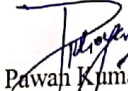
RELEVANT PARTICULARS		
1.	Name of corporate debtor	SAMPAN TRADEX PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12/03/2013
3.	Authority under which corporate debtor is incorporated / registered	RoC- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102DL2013PTC249338
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop no.-2542, Ground Floor, Gali No.-7, Beadonapura, Karol bagh New Delhi, Central Delhi- 110005
6.	Insolvency commencement date in respect of corporate debtor	30.07.2019 (order received on 30.09.2019)
7.	Estimated date of closure of insolvency resolution process	26.01.2020 (180 days from 30.07.2019)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Pawan Kumar Goyal, Registration No. IBBI/IPA-001/IP-P00875/2017-2018/11473
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add:- 304, DR Chamber 12/56, D B Gupta Road, Karol Bagh, New Delhi -110005 Mail:- ca.pawangoyal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add:- 304, DR Chamber 12/56, D B Gupta Road, Karol Bagh New Delhi -110005 Mail:- cirpstpl@gmail.com
11.	Last date for submission of claims	14.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives	N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SAMPAN TRADEX PRIVATE LIMITED on 30/07/2019 (order received on 30/09/2019).

The creditors of **SAMPAN TRADEX PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 14/10/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

"Submission of false or misleading proofs of claim shall attract penalties."


Pawan Kumar Goyal
Reg. No. IBBI/IPA-001/IP-P00875/2017-2018/11473

Reg. No.: IBBI/IPA-001/IP-P00875/2017-2018/11473

Date: 01.10.2019
Place: New Delhi